

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 17-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : TCP/26/2016

NAME OF THE PETITIONER : S. Ramanikilal Pandia & Another

NAME OF THE RESPONDENT(S) : United Pharma (India) Pvt Ltd & 4 others

UNDER SECTION : Sec 397/398 of CA, 2013

ORDER

Ld. Counsel Mr. G. Pranav for the Applicant. None for the Respondent

In this case, the Counsel for the Petitioner stated that settlement talks are at an advanced stage and sought additional time.

List the petition for hearing on **26.06.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)